

ÀITEM NO.402

COURT NO.9

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

ARBITRATION PETITION NO. 18 OF 2010

M/S REVA ELECTRIC CAR CO.P.LTD.

Petitioner(s)

VERSUS

M/S GREEN MOBIL

Respondent(s)

Date: 01/04/2011 This Petition was called on for hearing today.

BEFORE :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. P.V. Dinesh, Adv.
Mr. P.V. Vinod, Adv.
Mr. T.P. Sindhu, Adv.

For Respondent(s)

Mr. S.K. Gupta, Adv.
Ms. Tasneem Ahmadi, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 29th April, 2011 at the request of learned
counsel for the respondent.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master